

FORM A

PUBLIC ANNOUNCEMENT

(Under Regulation 6 of the Insolvency and Bankruptcy Board of India (Insolvency Resolution Process for Corporate Persons) Regulations, 2016)

FOR THE ATTENTION OF THE CREDITORS OF VERACIOUS BUILDERS & DEVELOPERS PRIVATE LIMITED RELEVANT PARTICULARS		
1.	Name of corporate debtor	VERACIOUS BUILDERS & DEVELOPERS PRIVATE LIMITED
2.	Date of incorporation of corporate debtor	19/03/2010
3.	Authority under which corporate debtor is incorporated / registered	RoC-Bengaluru
4.	Corporate Identity No. / Limited Liability Identification No. of corporate debtor	U45201KA2010PTC052907
5.	Address of the registered office and principal office (if any) of corporate debtor	NO.302, OXFORD CHAMBERS RUSTUM BAGH MAIN ROAD, AIRPORT ROAD BANGALORE KA 560017 IN
6.	Insolvency commencement date in respect of corporate debtor	30/07/2019 (receipt of certified copy of order on 13/08/2019)
7.	Estimated date of closure of insolvency resolution process	26/01/2020
8.	Name and registration number of the insolvency professional acting as interim resolution professional	Pratibha Khandelwal Regn No IBBI/IPA-002/IP-N00031/2016-2017/10068
9.	Address and e-mail of the interim resolution professional, as registered with the Board	Regd Address: T 5/1001, Rangoli Greens, Maharana Pratap Marg , Panchyawala , Vaishali Nagar, Jaipur - 302021 Rajasthan Regd Email id : cspratibhak@gmail.com
10.	Address and e-mail to be used for correspondence with the interim resolution professional	T 5/1001, Rangoli Greens, Maharana Pratap Marg , Panchyawala , Vaishali Nagar, Jaipur - 302021 Rajasthan Email : irpveracious@gmail.com
11.	Last date for submission of claims	27/08/2019
12.	Classes of creditors, if any, under clause (b) of sub-section (6A) of section 21, ascertained by the interim resolution professional	Not applicable as per the information available with IRP
13.	Names of Insolvency Professionals identified to act as Authorised Representative of creditors in a class (Three names for each class)	Not applicable as per the information available with IRP
14.	(a) Relevant Forms and (b) Details of authorized representatives are available at:	Weblink: https://ibbi.gov.in/home/downloads.. Not applicable

Notice is hereby given that the National Company Law Tribunal has ordered the commencement of a corporate insolvency resolution process of the VERACIOUS BUILDERS & DEVELOPERS PRIVATE LIMITED on 30/07/2019 (receipt of certified copy of order on 13/08/2019)

Pratibha Khandelwal

The creditors of VERACIOUS BUILDERS & DEVELOPERS PRIVATE LIMITED are hereby called upon to submit their claims with proof on or before 27/08/2019 to the interim resolution professional at the address mentioned against entry No. 10.

The financial creditors shall submit their claims with proof by electronic means only. All other creditors may submit the claims with proof in person, by post or by electronic means.

Submission of false or misleading proofs of claim shall attract penalties.

Pratibha Khandelwal

Name and Signature of Interim Resolution Professional:
PRATIBHA KHANDELWAL
Date and Place: 14/08/2019, Jaipur

